

Sub.:- Regarding quotation for 272 Bare Acts and Swamy's Books.

Sir/Madam,

You are requested to send the quotation for Latest Edition of 272 Bare Acts and Swamy's Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in Judges' Library, Seventh Floor, South-West District, Dwarka Courts Complex, New Delhi on or before 14-12-2022 (Wednesday) at 4:00 p.m.**, which will be opened in the presence of representatives of the Publishers/Suppliers/Vendors on the same day i.e. **14-12-2022 (Wednesday) at 4:00 p.m. in Judges' Library, Seventh Floor, South-West District, Dwarka Courts Complex, New Delhi**, failing which it will be presumed that you are not interested in sending the quotation for 272 Bare Acts and Swamy's Books.

You should quote the rates of the Latest Edition of 272 Bare Acts and Swamy's Books for which you are required to submit the Sample(s). Without Sample(s) of Bare Acts and Swamy's Books, quotation shall not be considered by the Centralized Library Committee.

Thanking you,

Yours faithfully,



(JAI BHAGWAN)

Branch Incharge/Sr.JA Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

LIST OF 272 BARE ACTS AND SWAMY'S BOOKS

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
1	ADMINISTRATION OF EVACUEE PROPERTY ACT, 1950 WITH RULES, 1950	BARE ACT	35
2	ADVOCATES' WELFARE FUND ACT, 2001	BARE ACT	35
3	THE AIRCRAFT ACT, 1934 ALONG WITH ALLIED ACT AND RULES	BARE ACT	35
4	AIR FORCE ACT, 1950 ALONG WITH ALLIED ACT AND RULES	BARE ACT	35
5	AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981 ALONG WITH RULES, 1982	BARE ACT	35
6	ANCIENT MOUNMENTS AND ARCHAEOLOGICAL SITES AND REMAINS ACT, 1958 ALONG WITH ALLIED ACTS AND RULES	BARE ACT	35
7	ANTIQUITIES AND ART TREASURES ACT, 1972 ALONG WITH RULES, 1973	BARE ACT	35
8	APPRENTICES ACT, 1961 ALONG WITH ALLIED ACT AND RULES	BARE ACT	35
9	ARMED FORCES (SPECIAL POWERS) ACT, 1958 ALONG WITH ALLIED ACTS	BARE ACT	35
10	ARMS ACT, 1959 ALONG WITH RULES, 2016	BARE ACT	70
11	ARMY ACT, 1950 WITH RULES, 1954	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
12	AIRPORT AUTHORITY OF INDIA ACT, 1994 ALONG WITH RULES AND REGULATIONS	BARE ACT	35
13	ATOMIC ENERGY ACT, 1962 WITH ALLIED RULES	BARE ACT	35
14	ACTUARIES ACT, 2006 ALONG WITH ALLIED RULES	BARE ACT	35
15	ARMED FORCES TRIBUNAL ACT, 2007 ALONG WITH ALLIED RULES	BARE ACT	35
16	ARCHITECTS ACT, 1972 ALONG WITH RULES AND REGULATIONS	BARE ACT	35
17	ANTI-HIJACKING ACT, 2016 WITH RULES, 2017	BARE ACT	35
18	ADMIRALTY (JURISDICTION AND SETTLEMENT OF MARITIME CLAIMS) ACT, 2017	BARE ACT	35
19	BANKERS' BOOKS EVIDENCE ACT, 1891	BARE ACT	35
20	BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, 1970 ALONG WITH ALLIED ACT AND SCHEMES	BARE ACT	35
21	BANKING REGULATION ACT, 1949 ALONG WITH ALLIED RULES AND SCHEMES	BARE ACT	35
22	BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) ACT, 1966 ALONG WITH WELFARE CESS AND WELFARE FUND ACT AND RULES	BARE ACT	35
23	BIOLOGICAL DIVERSITY ACT, 2002 ALONG WITH RULES, 2004	BARE ACT	35
24	BOILERS ACT, 1923 ALONG WITH ALLIED RULES	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
25	BONDED LABOUR SYSTEM (ABOLITION) ACT, 1976 ALONG WITH RULES	BARE ACT	70
26	BORDER SECURITY FORCE ACT, 1968 ALONG WITH RULES	BARE ACT	35
27	BUILDING AND OTHER CONSTRUCTION WORKERS (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) ACT, 1996	BARE ACT	40
28	BUREAU OF INDIAN STANDARDS ACT, 1986 ALONG WITH RULES AND REGULATIONS	BARE ACT	35
29	BUREAU OF INDIAN STANDARDS ACT, 2016	BARE ACT	35
30	BANNING OF UNREGULATED DEPOSIT SCHEME ACT, 2019	BARE ACT	35
31	CABLE TELEVISION NETWORKS (REGULATION) ACT, 1995 ALONG WITH ALLIED RULES AND REGULATION	BARE ACT	35
32	CANTONMENTS ACT, 2006 WITH ALLIED RULES	BARE ACT	35
33	CARRIER LAWS (LAND, SEA, AIR)	BARE ACT	35
34	CATTLE TRESPASS ACT, 1871	BARE ACT	35
35	CENTRAL INDUSTRIAL SECURITY FORCE ACT, 1968 ALONG WITH RULES	BARE ACT	35
36	CENTRAL RESERVE POLICE FORCE ACT, 1949 ALONG WITH RULES, 1955	BARE ACT	35
37	CENTRAL SALES TAX ACT, 1956 ALONG WITH RULES, 1957	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
38	CENTRAL VIGILANCE COMMISSION ACT, 2003	BARE ACT	35
39	CHARITABLE AND RELIGIOUS TRUSTS ACT, 1920 ALONG WITH CHARITABLE ENDOWMENTS ACT, 1890 AND RELIGIOUS ENDOWMENTS ACT, 1863	BARE ACT	35
40	CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986 ALONG WITH RULES, 1988 AND CHILDREN (PLEADING OF LABOUR) ACT, 1933	BARE ACT	70
41	CHILD MARRIAGE RESTRAINT ACT, 1929	BARE ACT	70
42	CHRISTIAN MARRIAGE ACT, 1872 WITH STATE AMENDMENTS	BARE ACT	35
43	CIGARETTES AND OTHER TOBACCO PRODUCT ACT	BARE ACT	35
44	CINE-WORKERS AND CINEMA THEATRE WORKERS (REGULATION ON EMPLOYMENT) ACT, 1981 ALONG WITH RULES, 1984	BARE ACT	35
45	CINEMATOGRAPH ACT, 1952 ALONG WITH THE CINEMATOGRAPH (CERTIFICATION) RULES, 1983	BARE ACT	35
46	CIVIL DEFENCE ACT, 1968 ALONG WITH RULES AND REGULATIONS	BARE ACT	35
47	COFEPOSA ACT, 1974 AND SAFEMFOP ACT, 1978 WITH RULES, 2006	BARE ACT	70
48	COMMISSION OF SATI (PREVENTION) ACT, 1987 ALONG WITH RULES	BARE ACT	35
49	CONTRACT LABOUR (REGULATION AND ABOLITION) ACT, 1970 ALONG WITH RULES, 1971	BARE ACT	70

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
50	COPYRIGHT ACT, 1957 ALONG WITH RULES, 1958 AND INTERNATIONAL COPYRIGHT ORDER, 1999	BARE ACT	70
51	COURT FEES ACT, 1870	BARE ACT	110
52	CREDIT INFORMATION COMPANIES (REGULATION) ACT, 2005 ALONG WITH RULES AND REGULATIONS, 2006	BARE ACT	35
53	CHEMICAL WEAPONS CONVENTION ACT, 2000 ALONG WITH RULES	BARE ACT	35
54	CENTRAL EDUCATIONAL INSTITUTIONS (RESERVATION IN ADMISSION) ACT, 2006	BARE ACT	35
55	CARRIAGE BY ROAD ACT, 2007	BARE ACT	35
56	COLLECTION OF STATISTICS ACT, 2008 WITH RULES, 2011	BARE ACT	35
57	CLINICAL ESTABLISHMENTS (REGISTRATION AND REGULATION) ACT, 2010 WITH RULES, 2012	BARE ACT	35
58	CENTRAL ELECTRICITY AUTHORITY REGULATIONS	BARE ACT	35
59	CIVIL LIABILITY FOR NUCLEAR DAMAGE ACT, 2010 WITH RULES, 2011	BARE ACT	35
60	COINAGE ACT, 2011	BARE ACT	35
61	CHARTERED ACCOUNTANTS ACT, 1949	BARE ACT	35
62	COMPANY SECRETARIES ACT, 1980	BARE ACT	35
63	COST AND WORKS ACCOUNTANTS ACT, 1959	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
64	COMPANIES ACT, 2013 WITH ALLIED COMPANIES RULES, ALONG WITH (REMOVAL OF DIFFICULTIES) ORDER	BARE ACT	160
65	COMPANIES (INDIAN ACCOUNTING STANDARDS) RULES, 2015	BARE ACT	35
66	CENSUS ACT, 1948 WITH RULES, 1990	BARE ACT	35
67	CODE OF WAGES ACT, 2019	BARE ACT	35
68	DANGEROUS MACHINES (REGULATION) ACT, 1983 ALONG WITH RULES, 2007	BARE ACT	35
69	DEPOSITORIES ACT, 1996 ALONG WITH RULES, 1998	BARE ACT	35
70	DESIGNS ACT, 2000 ALONG WITH RULES, 2001	BARE ACT	70
71	DIVORCE ACT, 1869	BARE ACT	70
72	DOCK WORKERS (REGULATION OF EMPLOYMENT) ACT, 1948 ALONG WITH RULES	BARE ACT	35
73	DRUGS AND MAGIC REMEDIES (OBJECTIONABLE ADVERTISEMENTS) ACT, 1954 ALONG WITH RULES, 1955	BARE ACT	35
74	DENTISTS ACT, 1948 WITH ALLIED RULES	BARE ACT	35
75	DRAMATIC PERFORMANCE ACT, 1876	BARE ACT	35
76	THE DRUGS (PRICES CONTROL) ORDER, 2013	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
77	DELHI BUILDING AND OTHER CONSTRUCTION WORKERS (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) RULES, 2002 ALONG WITH ACTS, 1996	BARE ACT	35
78	DELHI CO-OPERATIVE SOCIETIES ACT, 2003	BARE ACT	70
79	DELHI DEVELOPMENT ACT, 1957	BARE ACT	80
80	DELHI ELECTRICITY REFORMS ACT, 2000	BARE ACT	35
81	DELHI LAND REFORMS ACT, 1954	BARE ACT	70
82	DELHI LAND REVENUE ACT, 1954	BARE ACT	70
83	ELECTRICITY (SUPPLY) ACT, 1948	BARE ACT	35
84	ELECTRICITY RULES, 2005	BARE ACT	35
85	EMBLEMS AND NAMES (PREVENTION OF IMPROPER USE) ACT, 1950	BARE ACT	35
86	EMIGRATION ACT, 1983	BARE ACT	35
87	EMPLOYMENT EXCHANGES (COMPULSORY NOTIFICATION OF VACANCIES) ACT, 1959	BARE ACT	35
88	EMPLOYERS LIABILITY ACT, 1938	BARE ACT	35
89	ENERGY CONSERVATION ACT, 2001	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
90	EMPLOYEE'S COMPENSATION ACT, 1923	BARE ACT	35
91	FACTORIES ACT, 1948	BARE ACT	70
92	FISCAL RESPONSIBILITY AND BUDGET MANAGEMENT ACT, 2003 ALONG WITH RULES, 2004	BARE ACT	35
93	FOREIGN EXCHANGE REGULATION ACT, 1973 ALONG WITH RULES, 1974	BARE ACT	70
94	FOREIGN MARRIAGE ACT, 1969	BARE ACT	35
95	FOREIGN TRADE (DEVELOPMENT AND REGULATION) ACT, 1992	BARE ACT	35
96	FOREIGNERS ACT, 1946 ALONG WITH FOREIGNERS ORDERS, 1948 WITH REGISTRATION OF FOREIGNERS ACT, 1939 AND RULES, 1992	BARE ACT	70
97	FORWARD CONTRACTS (REGULATION) ACT, 1952	BARE ACT	35
98	FREEDOM OF INFORMATION ACT, 2002	BARE ACT	35
99	FUGITIVE ECONOMIC OFFENDERS ACT, 2018	BARE ACT	35
100	GAS CYLINDERS RULES, 2016	BARE ACT	35
101	GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999	BARE ACT	35
102	GOVERNMENT SECURITIES ACT, 2006	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
103	GRAM NYAYALAYAS ACT, 2008	BARE ACT	35
104	HINDU ADOPTION AND MAINTENANCE ACT, 1956	BARE ACT	35
105	HINDU MARRIAGE ACT, 1955	BARE ACT	70
106	HINDU MINORITY AND GUARDIANSHIP ACT, 1956	BARE ACT	70
107	HINDU SUCCESSION ACT, 1956	BARE ACT	70
108	HIRE-PURCHASE ACT, 1972	BARE ACT	35
109	IMMORAL TRAFFIC (PREVENTION) ACT, 1956	BARE ACT	70
110	INDECENT REPRESENTATION OF WOMEN (PROHIBITION) ACT, 1986	BARE ACT	70
111	INDUSTRIAL EMPLOYMENT (STANDING ORDERS) ACT, 1946	BARE ACT	35
112	INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951	BARE ACT	35
113	INFANT MILK SUBSTITUTES, FEEDING BOTTLES AND INFANT FOODS (REGULATION OF PRODUCTION, SUPPLY AND DISTRIBUTION) ACT, 1992	BARE ACT	35
114	INSECTICIDES ACT, 1968	BARE ACT	35
115	INSURANCE ACT, 1938	BARE ACT	35
116	INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY ACT, 1999	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
117	INTER-STATE MIGRANT WORKMEN (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) ACT, 1979	BARE ACT	35
118	INTEREST ACT, 1978	BARE ACT	70
119	INTEREST ON DELAYED PAYMENTS TO SMALL SCALE AND ANCILLARY INDUSTRIAL UNDERTAKINGS ACT, 1993	BARE ACT	35
120	INLAND VESSELS ACT, 1917	BARE ACT	35
121	INDO-TIBETAN BORDER POLICE FORCE ACT, 1992	BARE ACT	35
122	INTERNATIONAL FINANCIAL SERVICES CENTRES AUTHORITY ACT, 2019	BARE ACT	35
123	JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 ALONG WITH JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2000 AND RULES, 2016	BARE ACT	160
124	JAMMU AND KASHMIR REORGANISATION ACT	BARE ACT	35
125	LAND ACQUISITION ACT, 1894	BARE ACT	70
126	LIFE INSURANCE CORPORATION ACT, 1956	BARE ACT	35
127	LOTTERIES (REGULATION) ACT, 1998	BARE ACT	35
128	LIMITED LIABILITY PARTNERSHIP ACT, 2008 ALONG WITH RULES	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
129	LEGAL METROLOGY ACT, 2009	BARE ACT	35
130	LAND PORTS AUTHORITY OF INDIA ACT, 2010	BARE ACT	35
131	LOKPAL AND LOKAYUKTAS ACT, 2013	BARE ACT	35
132	MAJORITY ACT	BARE ACT	35
133	MEDICINE CENTRAL COUNCIL ACT, 1970	BARE ACT	35
134	MEDICINAL AND TOILET PREPARATIONS (EXCISE DUTIES) ACT, 1955	BARE ACT	35
135	MENTAL HEALTH ACT, 1987	BARE ACT	70
136	MERCHANT SHIPPING ACT, 1958	BARE ACT	35
137	MINES ACT, 1952 ALONG WITH RULES, 1955 AND THE MINES RESCUE RULES, 1985	BARE ACT	35
138	MINES AND MINERALS (DEVELOPMENT AND REGULATIONS) ACT, 1957	BARE ACT	35
139	MONOPOLIES AND RESTRICTIVE TRADE PRACTICES ACT, 1969	BARE ACT	35
140	MOTOR TRANSPORT WORKERS ACT, 1961	BARE ACT	35
141	MOTOR VEHICLES RULES, 1989	BARE ACT	110
142	MULTIMODAL TRANSPORTATION OF GOODS ACT, 1993	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
143	MUSLIM PERSONAL LAW (SHARIAT) APPLICATION ACT	BARE ACT	70
144	MUSLIM WOMEN (PROTECTION OF RIGHTS ON DIVORCE) ACT, 1986	BARE ACT	110
145	MICRO, SMALL AND MEDIUM ENTERPRISES DEVELOPMENT ACT, 2006	BARE ACT	35
146	MAJOR PORT TRUSTS ACT, 1963	BARE ACT	35
147	METRO RAILWAYS (OPERATION AND MAINTENANCE) ACT, 2002	BARE ACT	35
148	MAHATMA GANDHI NATIONAL RURAL EMPLOYMENT GURANTEE ACT, 2005	BARE ACT	35
149	MENTAL HEALTHCARE ACT, 2017	BARE ACT	70
150	NATIONAL COMMISSION ACTS	BARE ACT	35
151	NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS ACT, 2004	BARE ACT	35
152	NATIONAL HIGHWAYS ACT, 1956	BARE ACT	35
153	NATIONAL SECURITY ACT, 1980	BARE ACT	35
154	NAVY ACT, 1957	BARE ACT	35
155	NATIONAL TAX TRIBUNAL ACT, 2005	BARE ACT	35
156	NATIONAL SECURITY GUARD ACT, 1986	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
157	NATIONAL GREEN TRIBUNAL ACT, 2010	BARE ACT	35
158	NATIONAL JUDICIAL APPOINTMENTS COMMISSION ACT, 2014	BARE ACT	35
159	NATIONAL ANTI-DOPING AGENCY (NADA) ANTI-DOPING RULES, 2015	BARE ACT	35
160	NATIONAL WATERWAYS ACT, 2016	BARE ACT	35
161	NATIONAL MEDICAL COMMISSION ACT	BARE ACT	35
162	OFFICIAL LANGUAGES ACT, 1963	BARE ACT	70
163	PARSI MARRIAGE AND DIVORCE ACT, 1936	BARE ACT	35
164	PASSPORTS ACT, 1967	BARE ACT	70
165	PAYMENT OF GRATUITY ACT, 1972	BARE ACT	70
166	PETROLEUM ACT, 1934	BARE ACT	35
167	PHARMACY ACT, 1948	BARE ACT	35
168	PLACES OF WORSHIP (SPECIAL PROVISIONS) ACT, 1991	BARE ACT	35
169	POLICE ACTS	BARE ACT	110
170	POST OFFICE ACT, 1898	BARE ACT	35
171	PRASAR BHARATI (BROADCASTING CORPORATION OF INDIA) ACT, 1990	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
172	PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994	BARE ACT	70
173	PRESS AND REGISTRATION OF BOOKS ACT, 1867	BARE ACT	35
174	PRESS COUNCIL ACT, 1978	BARE ACT	35
175	PREVENTION OF FOOD ADULTERATION ACT, 1954	BARE ACT	70
176	PREVENTION OF INSULT TO NATIONAL HONOUR ACT, 1971	BARE ACT	35
177	PREVENTIVE OF DETENTION LAWS	BARE ACT	70
178	PRIVATE SECURITY AGENCIES (REGULATION) ACT, 2005	BARE ACT	35
179	PRIZE CHITS AND MONEY CIRCULATION SCHEMES (BANNING) ACT, 1978	BARE ACT	35
180	PROTECTION OF CIVIL RIGHTS ACT, 1955	BARE ACT	70
181	PROTECTION OF PLANT VARIETIES AND FARMERS' RIGHTS ACT, 2003	BARE ACT	35
182	PROVINCIAL INSOLVENCY ACT, 1920	BARE ACT	70
183	PROVINCIAL SMALL CAUSE COURTS ACT, 1887	BARE ACT	70
184	PUBLIC LIABILITY INSURANCE ACT, 1991	BARE ACT	35
185	PUBLIC PROVIDENT FUND ACT, 1968	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
186	PUBLIC RECORDS ACT, 1993	BARE ACT	35
187	PUBLIC SERVANTS (INQUIRIES) ACT, 1850	BARE ACT	35
188	RAILWAYS ACT, 1989	BARE ACT	70
189	RAILWAY PROTECTION FORCE ACT, 1957	BARE ACT	35
190	RECOVERY OF DEBTS AND BANKRUPTCY ACT, 1993	BARE ACT	110
191	REGISTRATION OF BIRTHS AND DEATHS ACT, 1969 AND THE BIRTHS, DEATHS AND MARRIAGES REGISTRATION ACT, 1886	BARE ACT	35
192	REPATRIATION OF PRISONERS ACT, 2003	BARE ACT	35
193	RESEARCH AND DEVELOPMENT CESS ACT, 1986	BARE ACT	35
194	THE RESERVE BANK OF INDIA ACT, 1934	BARE ACT	35
195	ROAD TRANSPORT CORPORATION ACT, 1950	BARE ACT	35
196	REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, 1952	BARE ACT	35
197	RAILWAY CLAIMS TRIBUNAL ACT, 1987	BARE ACT	35
198	REAL ESTATE (REGULATION AND DEVELOPMENT) ACT, 2016	BARE ACT	35
199	RECYCLING OF SHIPS ACT, 2019	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
200	SALES PROMOTION EMPLOYEES (CONDITIONS OF SERVICE) ACT, 1976	BARE ACT	35
201	SECURITIES CONTRACTS (REGULATION) ACT, 1956	BARE ACT	35
202	SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002	BARE ACT	110
203	SEEDS ACT, 1966	BARE ACT	35
204	SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT, 2000	BARE ACT	35
205	SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) ACT, 1985	BARE ACT	70
206	SLUM AREAS (IMPROVEMENT AND CLEARANCE) ACT, 1956	BARE ACT	70
207	SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA ACT, 1989	BARE ACT	35
208	SOCIETIES REGISTRATION ACT, 1860	BARE ACT	70
209	SPECIAL ECONOMIC ZONES ACT, 2005	BARE ACT	70
210	STANDARDS OF WEIGHTS AND MEASURES ACT, 1976	BARE ACT	35
211	STATE BANK OF INDIA ACT, 1955	BARE ACT	35
212	STATE FINANCIAL CORPORATIONS ACT, 1951	BARE ACT	70

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
213	SUPREME COURT RULES, 2013 ALONG WITH REGULATIONS REGARDING ADVOCATE-ON-RECORD EXAMINATION AND RULES TO REGULATE PROCEEDINGS FOR CONTEMPT OF SUPREME COURT, 1975	BARE ACT	35
214	SARAI ACT, 1867	BARE ACT	35
215	SPECIAL PROTECTION GROUP ACT, 1988	BARE ACT	35
216	SCHEDULED TRIBES AND OTHER TRADITIONAL FOREST DWELLERS (RECOGNITION) OF FOREST RIGHTS) ACT, 2006	BARE ACT	35
217	SASHASTRA SEEMA BAL ACT, 2007 ALONG WITH RULES, 2009	BARE ACT	35
218	STREET VENDORS (PROTECTION OF LIVELIHOOD AND REGULATION OF STREET VENDING) ACT, 2014	BARE ACT	35
219	TELECOM REGULATORY AUTHORITY OF INDIA ACT, 1997	BARE ACT	35
220	TRADE AND MERCHANDISE MARKS ACT, 1958	BARE ACT	35
221	TERRORIST AFFECTED AREAS (SPECIAL COURTS) ACT, 1984	BARE ACT	35
222	TELECOM REGULATORY AUTHORITY OF INDIA ACT, 1997 ALONG WITH ALLIED RULES AND REGULATIONS	BARE ACT	35
223	TRANSGENDER PERSONS (PROTECTION OF RIGHTS) ACT, 2019	BARE ACT	35
224	URBAN LAND (CEILING AND REGULATION) ACT, 1976 ALONG WITH REPEAL ACT, 1999	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
225	UNORGANISED WORKERS' SOCIAL SECURITY ACT, 2008 ALONG WITH RULES, 2009	BARE ACT	35
226	WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 ALONG WITH RULES, 1975, CESS ACT, 1977 AND CESS RULES, 1978	BARE ACT	70
227	WEALTH-TAX ACT, 1957	BARE ACT	35
228	WEAPONS OF MASS DESTRUCTION AND THEIR DELIVERY SYSTEMS (PROHIBITION OF UNLAWFUL ACTIVITIES) ACT, 2005	BARE ACT	35
229	WEEKLY HOLIDAYS ACT, 1942	BARE ACT	35
230	WORKING JOURNALISTS AND OTHER NEWSPAPER EMPLOYEES (CONDITIONS OF SERVICE) AND MISCELLANEOUS PROVISIONS ACT, 1955 ALONG WITH ALLIED ACTS AND RULES	BARE ACT	35
231	WAREHOUSING (DEVELOPMENT AND REGULATION) ACT, 2007 WITH ALLIED RULES AND REGULATIONS	BARE ACT	35
232	WHISTLE BLOWERS PROTECTION ACT, 2011	BARE ACT	35
233	YOUNG PERSONS (HARMFUL PUBLICATIONS) ACT, 1956	BARE ACT	35
234	BOMBAY PREVENTION OF BEGGING ACT, 1959 (AS EXTENDED TO UNION TERRITORY OF DELHI) WITH RULES	BARE ACT	70
235	DELHI MUNICIPAL CORPORATION ACT, 1957 ALONG WITH ALLIED RULES AND BYE-LAWS	BARE ACT	110
236	DELHI POLICE ACT, 1978	BARE ACT	160

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
237	DELHI PRESERVATION OF TREES ACT, 1994	BARE ACT	35
238	DELHI PUBLIC GAMBLING ACT, 1955	BARE ACT	70
239	DELHI RENT CONTROL ACT, 1958 ALONG WITH RULES, 1959	BARE ACT	160
240	DELHI RIGHT TO INFORMATION ACT, 2001 ALONG WITH RULES, 2001	BARE ACT	70
241	GOVERNMENT OF NCT OF DELHI ACT, 1991	BARE ACT	35
242	MAHARASHTRA CONTROL OF ORGANISED CRIME ACT, 1999 AS EXTENDED TO NCT OF DELHI	BARE ACT	70
243	STAMP DUTY, REGISTRATION FEES & COURT FEES IN DELHI ALONG WITH NOTIFICATIONS & DELHI REGISTRATION RULES, 1976	BARE ACT	70
244	NEW DELHI MUNICIPAL COUNCIL ACT, 1994	BARE ACT	70
245	DELHI SPECIAL POLICE ESTABLISHMENT ACT, 1946	BARE ACT	70
246	DELHI FIRE SERVICE ACT, 2007	BARE ACT	35
247	CHIT FUNDS ACT, 1982 ALONG WITH DELHI CHIT FUNDS RULES, 2007	BARE ACT	35
248	DELHI EXCISE ACT, 2009 ALONG WITH RULES, 2010	BARE ACT	160
249	DELHI (RIGHT OF CITIZEN TO TIME BOUND DELIVERY OF SERVICES) ACT, 2011 WITH RULES	BARE ACT	35

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
250	REAL ESTATE (REGULATION AND DEVELOPMENT) ACT, 2016 WITH ALLIED ORDER AND RULES FOR NCT OF DELHI	BARE ACT	35
251	SWAMY'S DELEGATION OF FINANCIAL POWER RULES	SWAMY'S	40
252	SWAMY'S CHILDREN'S EDUCATIONAL ASSISTANCE	SWAMY'S	40
253	SWAMY'S HOUSE BUILDING ADVANCE RULES	SWAMY'S	40
254	SWAMY'S SUSPENSION AND REINSTATEMENT	SWAMY'S	40
255	SWAMY'S CONTRIBUTORY PROVIDENT FUND RULES	SWAMY'S	40
256	SWAMY'S CCS (TEMPORARY SERVICE) RULES, 1965	SWAMY'S	40
257	SWAMY'S CONFIDENTIAL REPORTS	SWAMY'S	40
258	SWAMY'S NEW PENSION SCHEME	SWAMY'S	40
259	SWAMY'S CCS (REVISED PAY) RULES, 2016 (BILINGUAL)	SWAMY'S	40
260	SWAMY'S MASTER MANUAL FOR DDOs AND HEADS OF OFFICES - PART 1 - FINANCE AND ACCOUNTS	SWAMY'S	40
261	SWAMY'S MASTER MANUAL FOR DDOs AND HEADS OF OFFICES - PART 2 - ESTABLISHMENT	SWAMY'S	40
261	SWAMY'S MASTER GUIDE TO FR&SR AND SERVICE RULES	SWAMY'S	40
263	SWAMY'S INCOME TAX ON SALARIES	SWAMY'S	40

S. NO.	NAME OF THE BARE ACT/SWAMY'S BOOK	AUTHOR	NO.OF COPIES
264	SWAMY'S PRECIS AND DRAFT MADE EASY	SWAMY'S	40
265	SWAMY'S ADVANCE TO CENTRAL GOVERNMENT STAFF	SWAMY'S	40
266	SWAMY'S CENTRAL GOVERNMENT ACCOUNT (RECEIPTS AND PAYMENTS) RULES	SWAMY'S	40
267	SWAMY'S GENERAL PROVIDENT FUND RULES	SWAMY'S	40
268	SWAMY'S STAFF CAR RULES	SWAMY'S	40
269	SWAMY'S MEDICAL ATTENDANCE RULES	SWAMY'S	40
270	SWAMY'S CCS (COMMUTATION OF PENSION) RULES	SWAMY'S	40
271	SWAMY'S CCS (EXTRAORDINARY PENSION) RULES	SWAMY'S	40
272	SWAMY'S CENTRAL GOVERNMENT EMPLOYEES' GROUP INSURANCE SCHEMES	SWAMY'S	40